

Annexure-3

Name of the corporate debtor: CYGNUS SPLENDID LIMITED.; Date of commencement of CIRP: 26.07.2023 ; List of creditors as on: 17.08.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sr. No	Name of creditor	Identification No./ No. of Claims	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Bank of Baroda	1	07.08.2023	15,22,04,142.00	15,22,04,142.00	-	-	-	-	100.00%	-	-	-	-	Claim is admitted on provisional basis and shall be updated on receipt of additional information
4	Total (A)	1	-	15,22,04,142.00	15,22,04,142.00	-	-	-	-	100.00%	-	-	-	-	-

*The claims and security interest is admitted on provisional basis and shall be updated on receipt of additional information